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Goods Confiscated at Bombay and Delhi Airports

1449. DR. SANJAYA SINH: Will the Minister of FINANCE be pleased to state:

- (a) what are the details of goods confiscated at Bombay and Delhi Airport during the last three years year-wise; and
- (b) what are the names of the firms/companies whose goods have been confiscated alongwith the value of the goods?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) and (b) Information is being collected and will be laid on the Table of the House.

1450. [Withdrawn.]

Increase in Limit for Gujarat by R.B.I

1451. SHRI AHMED MOHAMMED BHAI PATEL: Will the Minister of FINANCE be pleased to state:

- (a) whether Reserve Bank of India 'RBI) has raised the limit of ways and means provisions for the State of Gujarat;
 - (b) if so, what is the new limit set;
- (c) to what extent it is more in com-parision to earlier provisions;
 - (d) to what extent it will be helpful;
- (e) whether the ratio instead of improving had declined in Gujarat;
- (f) whether State Government of Gujarat had pleaded for floating a bank in the joint sectors; and
- (g) if so, whether the R.B.I, has taken a final decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) Yes, Sir. R.B.I, has raised the limits for Ways and Means advance, both normal and special, for all the State Governments, banking with them including Govt of Gujarat with effect from 1-11-1993.

(b) and (c) In respect of Gujarat, the prerevised and the revised limits for normal and special Ways & Means (W&M) advance alongwith the increases resulted by the above revision are as under:—

to Questions

(Rs. in crores)

Type of Ways & Means advance	Pre- revised limit	Revised limit	Increases (Col. (3)—(2)
Normal Special	39.20 14.00	58.80 22.40	19.60 8.40
TOTAL .	53.20	81.20	28.00

- (d) The revised limits of Ways & Means advance are expected to help all the State Governments banking with R.B.I, including Government of Gujarat in better manage ment of their finances and avoiding over draft.
- (e) to (g) Information is being collected and will be furnished.

Release of Budgetary Support to the Central Sector

1452. SHRIMATI KAMLA SINHA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government have further deferred the release of the promised budgetary support to the central sector until the last quarter of 1993-94;
- (b) whether it is a fact that this has created serious problems for the fund starved energy and transport sectors, and also those sectors which are wholly dependent on budgetary support such as moral development, and health and social services; and
- (c) if so, what steps Government propose to take to ease the financial presure of these priority sectors?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) and (b) No, Sir. As a part of normal cash management certain payments were deferred for a short period in June, 1993.